

Government monitors the housing schemes only State-wise.

Since the year 1980, under the scheme of the allotment of house sites to rural landless families, 2,25,369 families have been provided with house sites. Out of this 17,275 Scheduled Tribe families have been allotted house sites. Under the Indira Awas Yojana, 23,000 units have been planned since 1985 for the benefit of the Scheduled Castes/Scheduled Tribes and freed bonded labour.

(English)

Setting up of TV transmitters in hill States

5661. SHRI JITENDRA PRASADA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the installation of TV transmitters in hill States/ regions has been any priority in the Seventh Five Year Plan;

(b) if so, the nature of priority given and the target dates fixed for the installation of these transmitters in the districts of each of the eight Hill States and the hill regions of the other States; and

(c) if not, the steps taken to promote the flow of information ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :  
(a) Yes, Sir.

(b) The VII Plan of Doordarshan includes the establishment of a large number of new TV transmitters which, when commissioned, are expected to provide coverage to the extent possible in all the hill districts of the country. The installation of these transmitters will, however, depend on the time needed by indigenous manufactures to supply the required equipment and annual allocation of plan resources.

(c) Does not arise.

[Translation]

Joint registration for allotment of Flats/plots in DDA

5663. SHRI SANTOSH KUMAR SINGH :  
DR. G. S. RAJHANS :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority has recently taken the spouses ;

(b) if so, the details there of;

(c) whether joint registration of allotment/ownership of DDA flats has been made compulsory in all cases retrospectively; and

(d) whether any representations from the allottees/ owners have been received against the above decision of DDA; if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) As in the statement laid on the Table of the House. [Placed in Library. See No. LT-4170/87]

(c) Yes, Sir.

(d) One representation has been received from Shri Syed Shahabuddin, MP for the grant of exemption to the Muslims from the policy of Joint registration.

[English]

Incentives for growing oilseeds

5664. SHRI SYED SHAHABUDDIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have set a target for self-sufficiency in oilseeds, if so, target quantity and the target date;

(b) the incentive proposed to be provided to the grower for diverting land to oilseed production;